

(c) Government have no information in the matter.

(d) Does not arise.

(e) The firm has produced only 5 tonnes of Sulphur as bye-product during the year 1967.

(f) Does not arise.

EXHIBITION OF INDIAN FILMS IN U.S.S.R. AND ARAB COUNTRIES

6170-G. SHRI KASHI NATH PANDEY : Will the Minister of COMMERCE be pleased to state :

(a) the number of films produced in India which have been exhibited in the U.S.S.R. and Arab countries during the period from 1962 to 1967 and first six months of 1968 ;

(b) the names and addresses of the producers which have sent the films to the above countries during the above period ; and

(c) the names of these films which earned the highest foreign exchange in the above countries during the same period ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) :

(a) to (c). Information is being collected and will be laid on the Table of the House.

12.20 HRS.

RE. SITUATION IN CZECHOSLOVAKIA

MR. SPEAKER : Yesterday also some friends raised it though, of course, I did not accept it and today also some friends want to raise the question about Czechoslovakia. But from the papers we see that the Security Council also has postponed its sitting and immediately there is nothing that we could possibly expect. Therefore I am not allowing it.

SHRI P. K. DEO (Kalahandi) : Government should come with a statement *suo motu*.

MR. SPEAKER : If there was anything sensational or useful, I would have requested them to do so; but there is nothing. I do not want them to go on making a statement every day. If there is something serious, I would want them to make it. You may consider it serious but I do not.

12.21 HRS.

PAPERS LAID ON THE TABLE

NOTIFICATION UNDER COMPANIES ACT AND PAPERS UNDER COMPANIES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : Sir, on behalf of Shri F. A. Ahmed, I beg to lay on the Table—

(1) A copy of the Companies (Fees on Applications) Rules, 1968, published in Notification No. G.S.R. 1485 in Gazette of India dated the 17th August, 1968, under sub-section (3) of section 642 of the Companies Act, 1956.

(2) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the Mining and Allied Machinery Corporation Limited, Durgapur for the year 1966-67.

(ii) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur for the year 1966-67 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A copy of the Annual Report of the National Productivity Council, New Delhi for the year 1966-67.

[Placed in Library. See No. LT—1910/68.]